

(b) Show cause notices have been issued to the concerned companies by the Tobacco Board, for violation of Tobacco Leaf Purchase Voucher Regulations.

Renewal of registration has been granted only to those companies on whose behalf the banks have undertaken to recover the dues.

The concerned banks have also been requested by the Board not to permit any sale or disposal by the firms who are owing dues to growers, without prior approval from the Board.

**Scheme Financed by NABARD in Andaman and Nicobar Islands**

\*487. SHRI MANORANJAN BHAKTA : Will the Minister of FINANCE be pleased to state :

(a) the number of schemes refinanced by the National Bank for Agriculture and Rural Development (NABARD) in the Union Territory of Andaman and Nicobar Islands during the last three years and their details ;

(b) whether any team of NABARD ever visited these Islands ; and

(c) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The number of schemes along with the amount of refinance committed during the last three years by the National Bank for Agriculture and Rural Development (NABARD) in the Andaman and Nicobar islands is indicated below :—

Year (July-June)	No. of schemes sanctioned	Amount of refinance committed. (Rs. in lakhs)
1984-85	11	69
1985-86	1	4
1986-87 (Upto 30.11.86)	3	17

NABARD has further reported that during the years 1984-85 and 1985-86, Rs. 12 lakhs and Rs. 21 lakhs respectively were disbursed by NABARD to various banks as refinance, in Andaman and Nicobar Islands.

(b) and (c) NABARD has reported that it had deputed two teams to visit Andaman and Nicobar Islands during the last four years in order to enable the agencies concerned to formulate bankable schemes in the field of fisheries, plantation and horticulture. NABARD has in this connection further reported that after these visits it had sanctioned 3 schemes in fisheries and 9 schemes in plantation horticulture sector involving NABARD refinance commitment of Rs. 24 lakhs and Rs. 57 lakhs respectively.

**Operation of Seccessionists Forces from Bangladesh**

4923. DR. SUDHIR ROY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether Government of India have brought it to the notice of the Government of Bangladesh that some seccessionist forces keen to disintegrate India are operating from Bangladesh ; and

(b) the stand taken by Bangladesh regarding this charge ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI) : (a) Yes, Sir. Government have brought to the notice of the Government of Bangladesh that some Indian insurgent groups are operating from the territory of Bangladesh and have requested the Government of Bangladesh to prevent such operations.

(b) The Government of Bangladesh have denied that Indian insurgents are receiving facilities for operating from Bangladesh territory.

**Bringing out an Indian Newspaper Abroad**

4924. DR. B. L. SHAILESH : Will the Minister of EXTERNAL AFFAIRS be pleased to state ;